## HIGH COURT OF JHARKHAND, RANCHI NOTIFICATION THE 28<sup>TH</sup> AUGUST, 2025

No. 230 A: The following officers of the rank of District Judge named in Column No.-II are hereby transferred and posted at the places, as mentioned in Column No.-III of the table given below:-

Sl. No.	Name of the Judicial Officers with present Designation & place of posting	New place of posting
I	II	III
1.	Mr. Yogesh Kumar Singh, AJC-cum- Special Judge, ACB, Ranchi	District & Additional Sessions Judge, Dumka
2.	Mr. Onkar Nath Choudhary, District & Additional Sessions Judge-cum- Special Court, elected MP/MLA, Hazaribagh	Additional Judicial Commissioner, Ranchi [vice Mr. Yogesh Kumar Singh, AJC, Ranchi]

By order of the Court Sd/- Manoj Prasad Registrar General

Memo. No. 387 /Apptt. Dated Ranchi, the 28th August, 2025

Copy forwarded to the Principal Secretary, Department of Personnel,

Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal

Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant

General (A & E), Jharkhand, Ranchi / the Central Project Co-ordinator, e-Courts Project,

High Court of Jharkhand, Ranchi with a request to upload the same on the official website

of this Court / the Judicial Commissioner, Ranchi / Principal District & Sessions Judges of

Dumka & Hazaribagh and the officers concerned for information and needful.

Registrar General